

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT)(Insolvency) No. 412 of 2019

IN THE MATTER OF:

Agarwal Coal Corporation Pvt. Ltd.

...Appellant

Vs

Sun Paper Mill Ltd. & Anr.

....Respondents

Present:

For Appellant: Mr. Alok Dhir, and Mr. Akshat Singh, Advocates

**For Respondents: Mr. E. Omprakash, Senior Advocate along with
Ms. Madhusmita Bora, Advocates for Respondent
No. 1.**

**Mr. D. Sreenivasan and Mr. G. Ananda Selvam,
Advocates for Respondent No. 2.**

ORDER

08.08.2019 Due to paucity of time, the matter could not be taken up.

Post the appeal 'for Admission (After Notice)' on **6th September, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)